

Service Group 'B' is the same. The Third Pay Commission had recommended filling up by an examination 25 per cent of the vacancies for P.S.S. Group 'B', against which the Service associations had represented and the matter is under consideration. Since the selection of both the services are interlinked, the selection to the Post-masters Group 'B' could not be held so far.

Filling up posts of Postal Superintendent Services

2869. SHRI SATISH AGARWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Third Pay Commission recommended filling up of 25 per cent posts of P.S.S. Group 'B' through a departmental examination;

(b) if so, whether this proposal of the Government was opposed by the Association of Inspectors and Assistant Superintendents of Post Offices and the then Minister of Communications assured a deputation of this Association in February, 1976, that the said examination shall be cancelled; and

(c) if so, what decision has been taken by the Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA):

(a) The Third Pay Commission had recommended filling up of 25 per cent vacancies and not posts in P.S.S. Group 'B' through a Departmental Examination.

(b) and (c). The Association of Inspectors and Assistant Superintendents of Post Offices had represented against the decision of the Government to hold the Departmental Examination. The then Minister of Communications had informed the Association that the matter would be re-examined and the holding of the examination was postponed. The entire issue is under active consideration of the Government.

ग्रामीण इलाकों में अस्पताल खोले जाना

2870. श्री अर्जुन सिंह भदौरिया : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ग्रामीण इलाकों में नए अस्पताल खोलने हेतु कोई योजना बनाने पर विचार कर रही है ; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : (क) जी नहीं ।

(ख) यह प्रश्न नहीं उठता ।

Bonus to Industrial Workers and Central Government Employees

2871. DR. VASANT KUMAR PANDIT: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state;

(a) whether Government are seriously considering the question of payment of bonus to the industrial workers and employees; and

(b) whether Government also propose to consider the payment of bonus to Central Government employees for doing mental labour?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). Bonus is payable in terms of the Payment of Bonus Act, 1965. Proposals have been received for amendment of the Act in certain respects, including coverage, and these are under consideration.